

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**M.A. No.158 of 2017 (SZ)  
In  
Application No.129 of 2017 (SZ)**

Applicant(s)  
Federation of Apartments  
Association Bengaluru,  
Rep. by its General Secretary,  
Mr. Shivakumar. S  
Bangalore

Vs. Respondent(s)  
State of Karnataka  
Rep. by the Chief Secretary to Govt.  
Vidhana Soudha,  
Bangalore and 4 others.

Legal Practitioners for Applicant(s)  
Mr. Shivakumar. S  
Party in person

Legal practitioners for respondent(s)  
M/s. Devraj Ashok for R1, R2 and R5  
Mr. M.R. Gokul Krishnan for R3  
Mr TNC. Kaushik for R4

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 9<sup>th</sup> October, 2017</p> <p>Learned counsel appearing for the respondents seeks further time to file the reply. Let the reply be filed within 10 without failure.</p> <p>List the matter on 26.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>